

HIGH COURT OF JAMMU & KASHMIR AT JAMMU



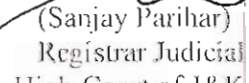
Interview Notification No. 78

Date: 02-05-16

The candidates who have applied for the post(s), particulars of which are given below, in terms of High Court Notification No.417 Dated 13.10.2015 are hereby informed that their interview for the said posts shall be conducted as per the following schedule:

S.No.	Name of Post	Venue/Date/Time
1.	<u>Restorer</u> (Jammu Province)	At High Court Complex, Janipur, Jammu.
	From Sr.Nos. 1 to 100	20.05.2016 (08:30 A.M. onwards)
	From Sr.Nos.101 to 196	21.05.2016 (08:30 A.M. onwards)
2.	<u>Drivers</u> (Jammu Province)	At High Court Complex, Janipur, Jammu.
	From Sr.Nos. 1 to 80	26.05.2016 (08:30 A.M. onwards)
	From Sr.Nos.81 to 155	27.05.2016 (08:30 A.M. onwards)

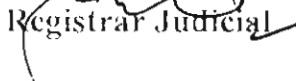
- Note:- (1) The candidate shall have to produce all original certificates / testimonials as asked for vide above referred advertisement notification before the interview committee at the time of interview. The candidates who fail to produce such certificates / testimonials may forfeit their candidature. Furthermore, the candidates who have applied for the post(s) of Drivers are directed to bring their original driving license at the time of interview.
- (2) Mobile phone or any other electronic gadget is not allowed in the High Court Premises.


(Sanjay Parihar)
Registrar Judicial
High Court of J&K.
Jammu.

No. 990-96 Dt. 02-05-16

Copy to:

1. Registrar General, High Court of Jammu & Kashmir, Jammu/Srinagar, for information.
2. Director, Information, State of Jammu & Kashmir, with the request to publish the notification in leading dailies of Jammu & Srinagar and also to get it publicized in the Electronic Media.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, Jammu/Srinagar.
4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir for information of His Lordship.
5. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal for information of His Lordship.
7. Mr. Kiran Koul, Incharge NIC, High Court of J&K, Jammu, for uploading the notification on official website of High Court.


Registrar Judicial